# HIGH COURT OF MANIPUR AT IMPHAL

### NOTIFICATION

Dated the 18<sup>th</sup> January, 2025

There will be a reference on the sudden demise of Sushil Huidrom, Advocate, on 20<sup>th</sup> January, 2025 at 12:30 p.m. for 45 minutes in Court Room No.1. Court will resume thereafter.

### BEFORE

HON'BLE THE CHIEF JUSTICE D. KRISHNAKUMAR HON'BLE MR. JUSTICE A. BIMOL SINGH

HON'BLE MR. JUSTICE A. GUNESHWAR SHARMA

#### AND

HON'BLE MRS. JUSTICE GOLMEI GAIPHULSHILLU KABUI

## Reference by:

1. Mr. Y. Nirmolchand, President, High Court Bar Association of Manipur.

2. Mr. M. Devananda Singh, Additional Advocate General, Manipur.

3. Mr. S. Brajabihari Singh, Chairman, Bar Council of Manipur.

4. Mr. Kh. Samarjit, Deputy Solicitor General of India.

**Replied by:** 

#### HON'BLE THE CHIEF JUSTICE

(THERE WILL BE 2 MINUTES SILENCE)

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(KH. AJIT SINGH) REGISTRAR (JUDL.)

#### Copy to :-

- 1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
- 2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
- 3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
- 4. The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
- 5. The Advocate General, Govt. of Manipur.
- 6. The Chairman, Bar Council of Manipur.
- 7. The Registrar General, High Court Manipur.
- 8. The Registrar (Admin./Vigilance), High Court of Manipur.
- 9. The Govt. Advocates, Govt. of Manipur.
- 10. The Deputy Solicitor General of India.
- 11. The President, High Court Bar Association of Manipur.
- 12. The President, AMBA, Manipur.
- 13. All the Jt. Registrars, High Court of Manipur.
- 14. All the Deputy Registrars/Language Officer/Special Officers, High Court of Manipur.

15. All the Assistant Registrars/L.R.O/ Sr. Grade Stenographer, High Court of Manipur.

- 16. All the Concerned Persons.
- 17. The System Analyst, High Court of Manipur.
- for uploading the same to the official website
- 18. All the Private Secretaries, High Court of Manipur.
- 19. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
- 20. The Court Masters, High Court of Manipur.
- 21. Guard File/Order Book.
- 22. Notice Board/Concerned file.

(KH. AJIT SINGH) **REGISTRAR** (JUDL.)